

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-108/2011(Pt.)/2879/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Registrar,
Gauhati High Court,
Kohima Bench, Kohima.

Dated Guwahati, nd 22 March, 2024.

Sub:- **Casual Leave.**

Ref:- Your note dated 20.03.2024.

Sir,

With reference to the above, I am directed to inform you that Smti. Kheseli Chishi, Principal Judge, Family Court, Dimapur has been granted **casual leave for three days from 20.03.2024 to 22.03.2024**. The next senior most Judicial Officer available at the station shall remain in-charge of her Court and Office in her absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-108/2011(Pt.)/2880-2881/A dtd. , 22-03-2024
Copy to:

1. Smti. Kheseli Chishi, Principal Judge, Family Court, Dimapur.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

[Signature]